



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
27	WP(C)/5943/2021 B/O	CHINGTHAM NANDAKUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
28	WP(C)/5944/2021 B/O	KANGJAM HOMEN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
<u>ADMISSION</u>				
29	WA/294/2021 FIXED	SIVANGA PRATIM SARMA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U B SARMA MRS. G SARMA	SC, WATER RESOURCE
<u>ORDERS</u>				
30	I.A.(Civil)/1185/2019 FIXED in WA/12232/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. Versus SAHABUDDIN SEIKH AND 2 ORS.	MR. P D NAIR MR G ALAM MR A U AHMED MR. H ROHMAN MS. H SARMA MR. D NAG	SC, CO OP MR. R ALI MR M Z SHAH MR. H A AHMED SR, GA, ASSAM
	WITH WA/12232/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. Versus SAHABUDDIN SEIKH AND 2 ORS		

31	I.A.(Civil)/1753/2019 FIXED in WA/12251/2018 WITH WA/12251/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND 2 ORS. Versus DHANANYAY DEKA AND 5 ORS.	MR. P D NAIR MR G ALAM MR A U AHMED MR. H ROHMAN MS. H SARMA MR. D NAG	SC, CO OP MR. S MUKTAR MR. V ACHUMI MR MONZUR K CHOUDHURY SR, GA, ASSAM
32	I.A.(Civil)/1067/2020 FIXED in WA/4398/2020 WITH WA/4398/2020 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND 2 ORS. Versus DHANANYAY DEKA AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, CO OP SR GA,ASSAM
32	I.A.(Civil)/1067/2020 FIXED in WA/4398/2020 WITH WA/4398/2020 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
33	I.A.(Civil)/1781/2021 FIXED in WA/5287/2021 WITH WA/5287/2021 (Filing Number)	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS		
33	I.A.(Civil)/1781/2021 FIXED in WA/5287/2021 WITH WA/5287/2021 (Filing Number)	GAUTAM KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR G K DEKA MR H KALITA	GA, ASSAM SC, GMC SC, REVENUE
		GAUTAM KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA	
		HEARING		
34	WA/201/2018 FIXED WITH I.A.(Civil)/2404/2018 in WA/201/2018 WITH WA/212/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
34	WA/201/2018 FIXED WITH I.A.(Civil)/2404/2018 in WA/201/2018 WITH WA/212/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
35	WA/212/2018 WITH WA/214/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
36	WA/214/2018 WITH WA/215/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
37	WA/215/2018 WITH I.A.(Civil)/4271/2019 in WA/215/2018 WITH WA/222/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
37	WA/215/2018 WITH I.A.(Civil)/4271/2019 in WA/215/2018 WITH WA/222/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
38	WA/222/2018 WITH WA/239/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
39	WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.

40	WITH WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
41	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
42	WITH WA/49/2019	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
40	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
41	WITH Cont.Cas(C)/420/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus MUKESH C SAHU, IAS AND 7 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY	

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021

9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE)
33	WP(C)/5834/2021 FIXED	DHUBRI WHOLE SALE CONSUMERS CO OP STORES LTD AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM
34	WITH WP(C)/5103/2021	JIBAN KRISHNA SAHA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1694/2021 in WP(C)/5103/2021	THE BOARD OF DIRECTORS (BOD) AND ANR Versus JIBAN KRISHNA SAHA AND 8 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP MR. S K TALUKDAR MR. J M A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	Crl.Rev.P./232/2021 FIXED	AFZAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
BAIL HEARING				
65	AB/2669/2021 FIXED	WAHAB ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
66	AB/2688/2021 FIXED	MINHAZ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
67	AB/3204/2021 FIXED	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
68	AB/3247/2021 FIXED	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
69	AB/3331/2021 FIXED	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
70	AB/3444/2021 FIXED	ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM	MR. A AWAL MR. N AHMED MR R A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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7)	MR. I GOGOI	01-11-2021	To	15-11-2021
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9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN, IF TIME PERMITS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
61	WP(C)/5858/2021 FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
62	WP(C)/5934/2021 B/O	DHRUBA NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M MAHANTA MR D C NATH	SC, SEC. EDU.
<u>ORDERS</u>				
63	WP(C)/5886/2021 BY SLIP	SANDIP KALITA Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS. J GHOSH MR. N ALI	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021

10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
95	Bail Appln./3153/2021 B/O	SOFIQUAL ISLAM @ MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM	MS. M DEVI MR. R ISLAM	PP, ASSAM
MOTION				
96	AB/3697/2021 B/O	BULAN CH. PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	PP, ASSAM
BAIL HEARING (BA)				
97	Bail Appln./2968/2021 B/O	HAZRAT ALI AND ANR Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M KHAN MR R ISLAM	PP, ASSAM
BAIL HEARING				
98	AB/3619/2021 CONNECTED WITH ITEM NO 31 IN THE DAILY CAUSELIST	NAJAR ALI AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	Bail Appln./2001/2021 B/O	SABINA YASMINE @ SAHINA YASMIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
MOTION (BA)				
50	Bail Appln./3152/2021 B/O	BISWAJIT DEKA Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
MOTION				
51	Bail Appln./3160/2021 B/O	CHAMPA DAIMARI @ SAMPA DAIMARI Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./2679/2021 FIXED	SAMIN AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
ORDERS				
53	I.A.(CrI.)/152/2021 WITH LCR 2 FILES, B/O in CrI.Pet./234/2019 WITH CrI.Pet./234/2019	SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR A N SARMAH MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MS G DEKA PP, ASSAM MS G DEKA MS. K KALITA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/5878/2021 FIXED	PARAMESH BHATTACHARYYA AND 9 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM
62	WP(C)/5903/2021 FIXED	KHAGENDRA NATH DAS Versus THE BHARAT SCOUTS AND GUIDES AND 3 ORS	MR. S K DAS MR D BARMAN	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR
63	WP(C)/5935/2021 B/O	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
64	WP(C)/5936/2021 B/O	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
65	WP(C)/5937/2021 B/O	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM
ADMISSION				
66	WP(C)/7148/2017 FIXED	TRISHNA NGATE Versus THE STATE OF ASSAM and 3 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENETLA MR. C HANSE	GA, ASSAM MR. N ANAND (R4) MR. U K BARMAN (R4) MR H ALI (R4) MR D PEGU (R4)
67	WP(C)/7045/2019 FIXED	DILWAR HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 2 ORS	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR H GUPTA ASSTT.S.G.I.

68	WP(C)/7475/2019 FIXED	JIBON CHANDRA SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, AG SC, FINANCE
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ORDERS

69	Cont.Cas(C)/427/2020 FIXED	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOU DHURY MR. D K SARMAH MR H I CHOU DHURY MR G DEKA MS. A TALUKDAR	MR D KALITA
70	I.A.(Civil)/1544/2020 WITH LCR, FIXED in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOU DHURY
	WITH WP(C)/2933/2020 WITH CAVT. 246/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOU DHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
	WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. K N CHOU DHURY	MR H Dey

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL
SIT AGAIN, IF TIME PERMITS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/1977/2020 FIXED	KAJAL RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	GA, ASSAM SC. REVENUE SC, FINANCE SC, PERSONAL DEPT.
ORDERS				
60	WP(C)/3913/2020 FIXED	M/S. DHIR BEEL FISHERMAN CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	GA, ASSAM MR. S KHOUND (R-5) SC, FISHERY
WITH				
61	WP(C)/6903/2019	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR S KHOUND MR B KOCH MR. D MEDHI	GA, ASSAM SC, AFDC
WITH				
62	WP(C)/8837/2019	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MR H K NATH MR B KOCH	MR A DASGUPTA GA, ASSAM MS. B DAS MR. R SARKAR
63	Cont.Cas(C)/333/2021 FIXED	UGRA SEN BORA Versus SAYEDIN ABBASI AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	
64	WP(C)/3200/2021 FIXED	SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC

WITH
I.A.(Civil)/1132/2021
in WP(C)/3200/2021

SUDHINDRA DAS
Versus
SANTOSH MALO AND 3 ORS

MR D J MEDHI
MR. D DAS SR. ADV
MR S KHOUND

MR. R M DEKA
SC, AFDC

WITH
I.A.(Civil)/1588/2021
in WP(C)/3200/2021

SANTOSH MALO
Versus
ASSAM FISHERY DEVELOPMENT
CORPORATION LTD. AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT
AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
STAY MATTERS				
25	WP(C)/2223/2019 FIXED ON 09.11.2021	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
	WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019	THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA
	WITH I.A.(Civil)/3807/2019 in WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MD ASLAM

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	CRP(IO)/120/2021 B/O	EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS. Versus SUPRITI DAS AND 4 ORS.	MS. P ADHIKARI MR. R SAGAR G UDDIN MR A K AZAD	
ORDERS				
43	MACApp./192/2020 WITH LCR, B/O	SBI GENERAL INSURANCE CO LTD Versus SUMI DAS AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1610/2020 in MACApp./192/2020	SBI GENERAL INSURANCE CO LTD Versus SUMI DAS AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N BORUAH MR. P DUTTA

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
47	WP(C)/3136/2020 FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, AG SC, AG SC, HEALTH SC, FINANCE
48	WP(C)/2673/2020	SOLEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, APSC SC, HEALTH
49	WP(C)/3478/2020 FIXED	DHIREN CHANDRA KALITA Versus THE PUBLIC DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, APDCL
50	WP(C)/3785/2020 B/O	JAYANTA BORA AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS. K PHUKAN	GA, ASSAM SC, A S A M B
51	WP(C)/4537/2020	ROMEN BORAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, AGRI. DEPARTMENT SC, A S A M B
52	WP(C)/3898/2021 FIXED	BOBI GOWALA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI	GA, ASSAM SC, AG SC, PWD
ORDERS				
53	I.A.(Civil)/1723/2021 FIXED in Cont.Cas(C)/175/2020	ON THE DEATH OF SHRI NIRMAL KUMAR MOHANTA, HIS LEGAL HEIRS Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR. I CHOUDHURY
	WITH Cont.Cas(C)/175/2020	NIRMAL KUMAR MOHANTA Versus RAMENDRA NATH SARMA, ACS	MR. N DEKA MR. M GOGOI	MR. I CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
43	CRP/35/2021 CAVT. NO.00882/021,	ROHIT HAZARIKA Versus SMRITI REKHA DUTTA AND 2 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY	MR. B K SEN MR F HAQUE FOR CAVEATOR
ADMISSION				
44	CRP/27/2020 FIXED	RAJU KALITA AND 3 ORS. Versus ANANTA CHANDRA KALITA	MS P BARUAH MR. D C C PHUKAN	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
45	WITH CRP/8665/2021 (Filing Number)	RAJU KALITA AND 3 ORS Versus ANANTA CHANDRA KALITA (E)	MR. D C C PHUKAN	
	WITH I.A.(Civil)/1710/2021	SMTI. RAJU KALITA AND 3 ORS Versus ANANTA CHANDRA KALITA	MR. D C C PHUKAN T KAKATI	
ORDERS				
46	Tr.P.(C)./56/2019 FIXED	NAZIA YASMIN LASKAR Versus HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN
47	CRP(IO)/338/2019 WITH LCR (SCANNED COPY), FIXED	GYAN DAS AND 2 ORS. Versus TARUN SUT AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S K SINGH MR B PUSHILAL
48	Tr.P.(C)./10/2021 FIXED	PIYALI CHAKRABORTY Versus DEBASISH BHATTACHARJEE	MR. R DE	MR. S C BISWAS MR. P S BISWAS
	WITH I.A.(Civil)/1417/2021 in Tr.P.(C)./10/2021	DEBASISH BHATTACHARJEE Versus SMTI. PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS	MR. R DE

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/3429/2014 BY SLIP, WITH REVIEW PET./34/2015 (D/O), WP(C)/3304/2009 (D/O)	CHANDRADHAR DAS Versus THE REGISTRAR OF COOP. SOCIETY and ORS.	MRR CHAKRABORTY MR S CHOUDHURY MR.N DAS	SC, CO-OP. SC, AG MRR K NEOG SC, PENSION

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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